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Title: Need to implement the Government of India schemes and provide loans for the intended beneficiaries.

SHRI R. DHRUVANARAYANA (CHAMARAJANAGAR): Madam, I want to raise an important issue. All over India, the private banks are working at par with Government undertaking banks by following the same Reserve Bank of India (RBI) policies. These private financial banks enjoy all the benefits of the Government policies. However, RBI has fixed service areas only for the Government undertaking banks, and no private banks have been entrusted with service areas.

The Government undertaking banks are implementing Government schemes whether it is State Government or Central Government schemes, but these private banks are not implementing the Government schemes. For example, they are not giving loan for self-employment schemes, agriculture loan, etc.

My request, through you, Madam, is to urge upon the Union Government, especially, the Finance Ministry to take appropriate steps for them to implement the Government of India schemes and provide loans for the intended beneficiaries. The Government should give strict instruction to the private banks with regard to this issue. Thank you, Madam.

HON. SPEAKER : Kunwar Pushpendra Singh Chandel is permitted to associate with the issue raised by Shri R. Dhruvanarayana.